

R.O.C. NO. 2892-A /2014-C3

NOTIFICATION No.162/2014

Sub:- Public Holiday declared on 06.10.2014 (Monday)
instead of 05.10.2014 (Sunday) on account of "Bakrid"
Government Order Issued – Orders issued.

Ref:- 1.G.O. Ms. No.1310, Public (Miscellaneous)
Department, dated 15.11.2013.
2.G.O.Ms.No.63, Home Department, Puducherry, dt.
29.10.2013.
3.High Court's Notification in R.O.C. No.3688/2013-C3,
dated 10.12.2013 for High Court, Madras and
Subordinate Courts in Tamil Nadu and Union Territory
of Puducherry.
4.G.O.No.882, Public (Misc) Department, dated
01.10.2014.

It is hereby declared that the holiday for "**Bakrid**" festival, shall be observed on Monday the 6th day of October 2014 instead of Sunday, the 5th day of October, 2014 (both Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) and the Subordinate Courts in the State of Tamil Nadu, in view of the Public Holiday declared under Section 25 of the Negotiable Instruments Act 1881, by the Government, vide their G.O. 4th cited.

It is further informed that in view of the above said public holiday, the cases listed for hearing in the Cause List for Monday, the 06th day of October 2014, will be taken up for hearing on Tuesday, the 07th day of October 2014.

HIGH COURT, MADRAS
DATED: 01 .10.2014

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL